

## IN THE NATIONAL COMPANY LAW TRIBUNAL

## DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **15.11.2023** THROUGH VIDEO CONFERENCING

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**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)**  
**HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)**

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP/149(CHE)/2022  
**NAME OF THE PETITIONER(S)** : Mohamed Rayyan  
**NAME OF THE RESPONDENTS** : Fitkits Sports & Nutrition and other  
**UNDER SECTION** : Sec 241-244 of CA, 2013

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**ORDER**

Ld. Counsel Mr. Kavitha Deenadayalan is present for the Petitioner.

None for the Respondent No. 2 is present.

Ld. Counsel for the Petitioner submits that rejoinder was filed on 01.08.2023 before the right of the petitioner to file rejoinder was closed,. Vide S.R. No. 3404 of 2023.

Registry has placed the copy of the rejoinder.

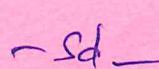
Having considered the same, order dated 20.09.2023 is recalled.

Ld. Counsel for the Petitioner states that the copy also been served to Respondent No.2.

List this petition for hearing on **17.01.2024**.

  
**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

  
**(SANJIV JAIN)**  
MEMBER (JUDICIAL)